

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1138

ANSWERED ON:28.11.2014

AADHAAR CARD

Agrawal Shri Rajendra;Hemamalini Smt. ;Kaswan Shri Rahul;Kataria Shri Rattan Lal;Lakhanpal Shri Raghav;Nath Shri Chand

Will the Minister of PLANNING be pleased to state:

- (a) the total number of people issued Aadhaar Card by UIDAI alongwith the funds earmarked and spent for the purpose so far, State /UT-wise;
- (b) whether the targets set for issuance of the Aadhaar Card have been achieved so far, if so, the details thereof and if not, the reason therefor;
- (c) whether the Government has fixed a deadline for issuance of Aadhaar cards and linking the same with bank accounts of the beneficiaries of the several welfare schemes including direct cash transfer in the country;
- (d) if so, the details thereof alongwith the name of welfare schemes linked / to be linked with Aahaar Card;
- (e) whether some Aadhaar cards were found to have incorrect information or were made twice, if so, the details thereof and the reaction of the Government thereto alongwith the mechanism for ensuring timely redressal of various complaints regarding issue of Aadhaar Card; and
- (f) the steps taken / being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) A total of 70.43 crore Aadhaars have been generated in the country as on 15 November 2014. The Aadhaar saturation level is more than 90% in nine States / UTs; between 75 and 90% in seven States /UTs and between 50 and 75% in another eight States / UTs. In remaining twelve States /UTs, the Aadhaar saturation level is under 50%.

A total outlay of Rs. 13663.22 crore has been sanctioned for Aadhaar project for the period 2009-2010 to 2016-2017. As on 31 October 2014 a total amount of Rs 5181 crore has been spent on this scheme since inception.

(b) The issuance of Aadhaar number is progressing as per defined milestones.

(c) & (d) While a target of universal enrolment is being pursued, it has to be noted that Aadhaar enrolment is undertaken on voluntary basis, and is an ongoing process.

There is no deadline for linking Aadhaar with bank accounts of beneficiaries of Direct Benefit Transfer (DBT) Schemes, the list of which is attached as Annexure.

(e) & (f) As part of processing of each enrolment, various checks including the de-duplication process are undertaken before Aadhaar is generated. The enrolments with incorrect information, process violation, duplicate enrolment etc. are rejected and not processed further for Aadhaar generation. UIDAI has provided a facility for the residents to update their Aadhaar data through Permanent Enrolment Centres and online Self Service Update Portal.

In order to redress the various grievances & complaints related to Aadhaar, a redressal mechanism has been established by UIDAI by means of a Contact Centre which serves as a helpline, with the Toll Free Number and an e-mail id which has been given wide publicity. Further, grievance redressal cells have been established at each of the eight Regional Offices of UIDAI.